

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2157
ANSWERED ON:12.08.2011
LOAN ASSISTANCE FROM NATIONAL AND INTERNATIONAL AGENCIES
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Will the Minister of FINANCE be pleased to state:

- (a) the national and international agencies from which State Governments are allowed to obtain loan/assistance along with the ceiling fixed. If any, State-wise including Himachal Pradesh;
- (b) the loan provided to the Government of Himachal Pradesh and the various agencies under the State Government along with the terms on which it has been provided during each of the last three and current year;
- (c) whether any special grant is being provided to Himachal Pradesh; and
- (d) if so, the details and amount of loan thereof along with the terms on which it has been provided during the same period.

Answer

MINISTER OF FINANCE FOR STATE SHRI NAMO NARAIN MEENA

(a) An illustrative list of the national agencies from which various State Governments obtained Negotiated Loans in the last three years are tabulated in Annex A. Ministry of Finance fixes net borrowing ceilings for States in accordance with the formula prescribed by the Thirteenth Finance Commission (FC-XIII). The borrowing ceilings of all States for 2011-12 are provided in Annex B. The State Governments do not borrow directly from international agencies. Loans to be used by State Governments are borrowed by the Central Government, and passed on to the States.

(b) to (d) (i) As a special category state, Himachal Pradesh receives assistance for Externally Aided Projects on a 90:10 (90% as grant and 10% as loan) basis. The grant and loan amounts released during the last three years and current year are as follows:

(Rs. in crore)

Year	2008-09	2009-10	2010-11	2011-12
Loan	10.36	66.54	38.52	32.72
Grant	69.23	598.87	346.65	294.53

(Up to 08.08.2011)

(ii) A list of projects for which external assistance has flowed to Himachal Pradesh in the last three years and the current year are listed in Annex C.

(iii) Consent of Government of India has been communicated to Himachal Pradesh to raise the following Negotiated Loans in the past three years, on terms settled between the State and the lending agencies:

(Rs. in crore)

Central	2008-09	2009-10	2010-11	2011-12
Financial Institution				
NABARD	220	300	300	220
LIC	100	Nil	Nil	Nil

(upto 10-08-2011)

(iv) During the last three years and current year, the following loans have been extended to Himachal Pradesh from the National Small Savings Fund, repayable at 9.5% interest in 25 years, with a 5 year moratorium:

Rs. in crore

Year	2008-09	2009-10	2010-11	2011-12
NSSF Loan	102.75	467.75	760.61	92.73

(Up to 02.08.2011)

(v) The outstanding amount on account of the loan advanced by Ministries other than Finance Ministry, under central sector schemes stood at Rs. 41.19 crore as on 31-3-2010.

(vi) Untied special central assistance, and special plan assistance tied to projects, provided to Himachal Pradesh under Demand 35 are:

	Rs. in crore			
	2008-09	2009-10	2010-11	2011-12
	(as on 10.8.2011)			
Untied	Nil	Nil	200.00	144.44
SCA				
SPA	450.00	450.00	632.00	Nil